

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 27 -05-2021

Morning Session	Afternoon Session
Evidence/Arguments	Evidence/Arguments
1.PCR.508/2018	1.CC.2335/2019
2.CC.11719/2018	2.CC.9855/2019
3.PCR.773/2019	3.CC.10559/2019
4.CC.12186/2019	4.CC.10561/2019
5.CC.12729/2019	5.CC.12971/2019
6.CC.386/2020	6.CC.3181/2018
7.CC.874/2020	7.CC.5256/2018
8.CC.877/2020	8.CC.4203/2019
9.CC.3417/2020	9.CC.13925/2019
10.CC.3941/2020	10.CC.5506/2016
11.CC.5081/2020	11.CC.9283/2020
12.CC.5379/2020	12.Cmis.98/2021
13.PCR.116/2021	13.Cmis.116/2021
14.PCR.121/2021	14.PCR.304/2021
15.PCR.315/2021	15.Cmis.237/2021

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.